

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1330 OF 2024**

**IN THE MATTER OF**

**Narender Sirohi**

**...Applicant**

**Versus**

**State of Haryana & Ors.**

**...Respondents**

**COMMON REJOINER ON BEHALF OF APPLICANT WITH AFFIDAVIT OF  
SERVICE ADDRESSING REPLIES SUBMITTED BY RESPONDENT NO. 2, 4 AND 7**

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Through



Sanjaya Kumar Mishra, Advocate  
Counsel for the Applicant  
Enrolment No. O-1047/2011  
Contact No. 9818326647  
Email: sanjayakmishra@gmail.com

Place: Gurugram  
Dated: 27.01.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1330 OF 2024

**IN THE MATTER OF:**

Narender Sirohi

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**COMMON REJOINDER ON BEHALF OF APPLICANT WITH AFFIDAVIT OF SERVICE ADDRESSING REPLIES SUBMITTED BY RESPONDENT NO. 2, 4 AND 7**

**MOST RESPECTFULLY SHOWETH**

1. Most respectfully submitted that the present Common Rejoinder is filed in compliance with the Order dated 30.07.2025 passed by this Hon'ble Tribunal in OA No. 1330 of 2024 (**Annexure A-1**) and addresses the replies submitted on 29.07.2025 by Respondent Nos. 2, 4, and 7.
2. The Notices issued by this Hon'ble Tribunal on 04.08.2025 have been served on Respondent Nos. 9, 10, 13, 18, 19, 21, 24, 25, 26, 28, 34, 36, 38, and 43 on 07.01.2026 via Speed Post (**Annexure A-2**). The Applicant had also earlier served notices on 24.07.2025 (**Annexure A-3**).
3. That the Applicant is filing a consolidated affidavit, which shall serve both as the Affidavit of Service and as the affidavit in support of the present Common Rejoinder.
4. That the Reply dated 29.07.2025 has been filed on behalf of Respondent No. 2 (HSPCB). A perusal of Paragraph 4 thereof (Page No. 119) shows that the sites in question are allocated by the Government of Haryana. Such allotment, however, neither absolves HSPCB of its statutory obligation to verify State allotment records

nor bars it from initiating coercive action, including imposition and recovery of Environmental Compensation, against respondents who have dismantled or closed their units after committing environmental violations.

5. That in Paragraph 5, Respondent No. 2 has averred that out of 38 locations, except for 11 locations, either the structures never existed or had earlier existed but have since been dismantled. However, a perusal of the tabular statement furnished under the same paragraph reveals that Respondent No. 2 has not recorded the remark “never existed” against any location and has instead used expressions such as “Dismantled” or “Closed”. Significantly, Respondent Nos. 4 and 7 have also not recorded any statement to the effect that the structures at any location never existed.
6. That the information submitted by Respondent No. 2 with respect to Respondent No. 40, namely “*Tavern near MVN Red Light, Gurugram Road, Faridabad*”, is in direct contradiction to the submission of Respondent No. 4 (Haryana Water Resources Authority). While Respondent No. 2 has reported the said unit as “dismantled” (Page No. 123, Serial No. 33), Respondent No. 4 has stated that the same unit continues to draw water through a pipeline (Page No. 133, Serial No. 3). Further, Respondent No. 7, in its reply dated 29.07.2025 (Page No. 167, Table Row No. 3), has also reported action taken against the very same Respondent No. 40. These mutually inconsistent statements raise serious doubts as to the credibility and reliability of the report submitted by Respondent No. 2 and seriously impair effective enforcement of environmental norms.
7. That similar contradictions exist with respect to Respondent Nos. 11, 20, 28, 29, 33 and 34. While Respondent No. 2 has reported these units as “dismantled” or “closed/sealed”, Respondent No. 4 has found them indulging in illegal extraction of groundwater. These inconsistencies, read cumulatively with Paragraph 7 above, further erode the reliability of Respondent No. 2’s submissions and weaken regulatory enforcement.

8. That the Applicant agrees with the averment made in the first paragraph at page no. 124 of the reply filed by Respondent No. 2 to the extent that *“some units are under establishment on the strength of permission/licence obtained from the Excise Department, Haryana, and that directions are required to be issued to the Excise Department, Haryana to ensure that permission/licence to liquor shops is issued only subject to obtaining CTE and CTO from the HSPCB.”*
9. That the sensitization exercise referred to in Paragraph 6 of Respondent No. 2’s reply cannot be effective unless accompanied by coercive action against violators who evade environmental liability by dismantling units. Such enforcement action must form an integral part of the sensitization process.
10. For ready reference, a Tabulated Submission highlighting respondent-wise assertions, record references, and corresponding rebuttals is annexed as **Annexure A-4**.

In view of the foregoing, the Applicant respectfully prays that this Hon’ble Tribunal may be pleased to direct Government Respondents (Nos. 2, 3, 4, 6 and 7) to submit a comprehensive status report on the implementation of environmental laws, and further to issue appropriate directions for removal of encroachments, imposition and recovery of environmental compensation for violations, and restoration of the Green Belt.

**AND FOR THIS ACT OF KINDNESS, THE APPLICANT AS IN DUTY BOUND SHALL EVER PRAY.**

Applicant

Through

Place: Gurugram  
Date: 27.01.2026



Sanjaya Kumar Mishra, Advocate  
Counsel for the Applicant  
Enrolment No. O-1047/2011  
Contact No. 9818326647  
Email: sanjayakmishra@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
 PRINCIPAL BENCH, NEW DELHI  
 ORIGINAL APPLICATION NO. 1330 OF 2024

IN THE MATTER OF:

Narender Sirohi

...Applicant

Versus

State of Haryana & Ors.

...Respondents

AFFIDAVIT

I, Narender Sirohi, S/o Badle Ram, R/o House No. 5, Gali No. 2, Village Kureshipur, NIT Faridabad-121004, Haryana, do hereby solemnly affirm and state as under:

- 1) That I am the Applicant in the above-mentioned Original Application and am fully conversant with the facts of the case. I am competent to swear this Affidavit.
- 2) That in compliance with the Order dated 30.07.2025 passed by this Hon'ble Tribunal, I have served all unrepresented Respondents. The supporting details are enclosed as Annexures.
- 3) That the contents of the accompanying Rejoinder may be read as part and parcel of this Affidavit and are not repeated herein for the sake of brevity.
- 4) That I have read and understood the contents of the accompanying Objection and submissions, which are true and correct to the best of my knowledge and belief and have been drafted under my instructions.



*Narender Sirohi*  
 27/01/2026  
 (DEPONENT)

VERIFICATION:

Verified at FARIDABAD on this 27<sup>TH</sup> Day of January 2026 that the contents of the above Affidavit are true and correct to the best of my knowledge and nothing material has been concealed there from.

Certified that the above was deposed on oath affirmation before me on this 27<sup>th</sup> day of January 2026 by Narender Sirohi who has been identified by me as the person who is personally known to me the contents of the above were explained to the Deponent

*Narender Sirohi*  
 27/01/2026  
 (DEPONENT)

R. S. RAJTELA  
 Oath Commissioner, Faridabad

## ANNEXURE A-1

Item No. 13

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1330/2024

Narender Sirohi

Applicant

Versus

State of Haryana &amp; Ors.

Respondent(s)

Date of hearing: 30.07.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None

Respondent: Mr. Rahul Khurana, Adv. for R - 1 to 7 with Mr. Naresh Kumar, JE,  
HSVP, Ms. Viyeta, DETC, Faridabad & Mr. Rakesh Sharma, AE,  
Faridabad**ORDER**

1. Learned Counsel appearing for **respondent no.3-** Haryana Shehri Vikas Pradhikaran and **respondent no.6-** Municipal Corporation, Faridabad **seeks two weeks' time to file the reply.**
2. Replies on behalf of respondent no.1- State of Haryana, respondent no.2- Haryana State Pollution Control Board, respondent no.4- Haryana Water Resource Authority, respondent no.5- Deputy Commissioner Faridabad and respondent no.7- Forest Department, Haryana have been filed.
3. Applicant will have an opportunity **to file rejoinder** within six weeks.
4. Affidavit of service filed by the applicant discloses that respondent nos.9,10,13,18,19,21,24,25,26,28,34,36,38 and 43 are unserved. Hence,

applicant is permitted to take fresh steps for service of notice on the unserved respondents and file affidavit of service.

5. List on 31.10.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

July 30, 2025

Original Application No. 1330/2024  
JG.

A

Ballabgarh SO  
121004



Annexure A-2



EH148739155IN - INLAND SPEED POST DOCUMENT

121006-121004



RECEIVER:WINE SHOP  
SEC 64 AND 65 FARIDABAD  
HARYANA  
- 121004

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

Faridabad Sector 7 SO (121006) 07-01-2026 15:39:52  
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B: NA H: NA)AmountPaid: Rs.23.00 (Cash) BkgRefId:  
1766013307012670971

In case of any grievance - DIAL-18002666868 IVR NO - 6972148739155

A

DC NH 4  
121007



EH148739080IN - INLAND SPEED POST DOCUMENT

121006-121007



RECEIVER:WORLD OF FINEST  
SPIRITS  
SEC 81 FARIDABAD HARYANA  
- 121007

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

Faridabad Sector 7 SO (121006) 07-01-2026 15:44:08  
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1766013307012670971

In case of any grievance - DIAL-18002666868 IVR NO - 6972148739080

A

Ballabgarh SO  
121004



EH148739181IN - INLAND SPEED POST DOCUMENT

121006-121004



RECEIVER:WINE SHOP AND  
TARERN  
NH 19 BLB FARIDABAD HARYANA  
- 121004

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

Faridabad Sector 7 SO (121006) 07-01-2026 15:41:04  
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1766013307012670971

In case of any grievance - DIAL-18002666868 IVR NO - 6972148739181

A

Faridabad Sector 16a SO  
121002



EH148739195IN - INLAND SPEED POST DOCUMENT

121006-121002



RECEIVER:WINE SHOP AND  
TARERN  
SEC 16 FARIDABAD HARYANA  
- 121002

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

Faridabad Sector 7 SO (121006) 07-01-2026 15:41:21  
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In case of any grievance - DIAL-18002666868 IVR NO - 6972148739195

A

DC NIT Faridabad  
121001



EH148739076N - INLAND SPEED POST DOCUMENT

121006-121001



RECEIVER:WINE SHOP  
BADKHAL PALI ROAD FARIDABAD  
HARYANA  
- 121001  
SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

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1766013307012670971

In case of any grievance - DIAL-18002666868 - IVR NO - 6972148739076

A

Faridabad Sector 16a SO  
121002



EH1487391471N - INLAND SPEED POST DOCUMENT

121006-121002



RECEIVER:WINE SHOPB AND  
ROYAL AHATA  
SEC 89 FARIDABAD HARYANA  
- 121002  
SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

Faridabad Sector 7 SO (121006) 07-01-2026 15:39:21  
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1766013307012670971

In case of any grievance - DIAL-18002666868 - IVR NO - 6972148739147

A

Amarnagar SO Faridabad  
121003



EH1487392181N - INLAND SPEED POST DOCUMENT

121006-121003



RECEIVER:WINE SHOP AND  
TAVERN  
NEAR EF3 MALL FARIDABAD  
HARYANA  
- 121003  
SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

Faridabad Sector 7 SO (121006) 07-01-2026 15:42:14  
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1766013307012670971

In case of any grievance - DIAL-18002666868 - IVR NO - 6972148739218

A

Amarnagar SO Faridabad  
121003



EH1487391331N - INLAND SPEED POST DOCUMENT

121006-121003



RECEIVER:TAVERN  
SEC 31 FARIDABAD HARYANA  
- 121003  
SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

Faridabad Sector 7 SO (121006) 07-01-2026 15:42:30  
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1766013307012670971

In case of any grievance - DIAL-18002666868 - IVR NO - 6972148739133

A

Ballabgarh SO  
121004



EH148739178IN - INLAND SPEED POST DOCUMENT

121006-121004

RECEIVER:WINE SHOP  
SEC 75 FARIDABAD HARYANA  
- 121004

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004



Faridabad Sector 7 SO (121006) 07-01-2026 15:40:22  
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1766013307012670971

In case of any grievance - DIAL-18002666868 IVR NO - 6972148739178

179

A

Sector55 PO  
121015



EH148739221IN - INLAND SPEED POST DOCUMENT

121006-121015

RECEIVER:TAVER  
NEAR GANCHI PETROL PUMP  
FARIDABAD HARYANA  
- 121015

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004



Faridabad Sector 7 SO (121006) 07-01-2026 15:43:23  
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B: NA H: NA)AmountPaid: Rs.23.00 (Cash) BkgRefId:  
1766013307012670971

In case of any grievance - DIAL-18002666868 IVR NO - 6972148739221

A

Ballabgarh SO  
121004



EH148739249IN - INLAND SPEED POST DOCUMENT

121006-121004

RECEIVER:HOUSE OF LIQUOR  
SEC 76 FARIDABAD HARYANA  
- 121004

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004



Faridabad Sector 7 SO (121006) 07-01-2026 15:42:53  
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1766013307012670971

In case of any grievance - DIAL-18002666868 IVR NO - 6972148739249

A

Sector21D SO  
121012



EH148739164IN - INLAND SPEED POST DOCUMENT

121006-121012

RECEIVER:ROOFTOP AHATA  
SGM NAGAR FARIDABAD  
HARYANA  
- 121012

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004



Faridabad Sector 7 SO (121006) 07-01-2026 15:43:45  
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In case of any grievance - DIAL-18002666868 IVR NO - 6972148739164

A

Faridabad Sector 16a SO  
121002



EH148739204N - INLAND SPEED POST DOCUMENT

121006-121002



RECEIVER:WINE SHOP  
NEAR EF3 MALL FARIDABAD  
HARYANA  
- 121002

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

Faridabad Sector 7 SO (121006) 07-01-2026 15:41:55  
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In case of any grievance - DIAL-18002666868 IVR NO : 6972148739204

A

DC NH 4  
121007



EH148739235N - INLAND SPEED POST DOCUMENT

121006-121007

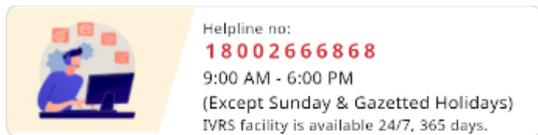


RECEIVER:HOUSE OF SPIRITS  
SEC 8 FARIDABAD HARYANA  
- 121007

SENDER:NARENDER SIROHI  
KURESHIPUR FARIDABAD  
HARYANA  
INDIA - 121004

Faridabad Sector 7 SO (121006) 07-01-2026 15:44:29  
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In case of any grievance - DIAL-18002666868 IVR NO : 6972148739235



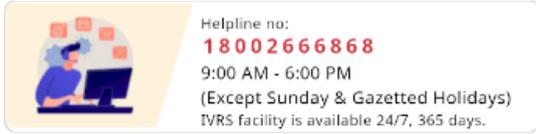
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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739133IN

| Event  | Date       | Time     | Office                |
|--|------------|----------|-----------------------|
| Item Booked                                      | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Bagged                                      | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched                                  | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched                                  | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received                                    | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged                                      | 08-01-2026 | 00:10:35 | FARIDABAD ICH         |
| Item Dispatched                                  | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched                                  | 08-01-2026 | 05:26:48 | Gurgaon Sorting TMO   |
| Item Received                                    | 08-01-2026 | 08:58:30 | DC NIT Faridabad      |
| Item Invoiced                                    | 08-01-2026 | 09:57:43 | DC NIT Faridabad      |
| Return To Sender - No such person in the address | 08-01-2026 | 12:07:25 | DC NIT Faridabad      |
| Item Bagged                                      | 08-01-2026 | 15:29:30 | DC NIT Faridabad      |
| Item Dispatched                                  | 08-01-2026 | 16:42:59 | DC NIT Faridabad      |
| Item Dispatched                                  | 08-01-2026 | 19:32:42 | Gurgaon Sorting TMO   |
| Item Dispatched                                  | 08-01-2026 | 22:59:44 | Haryana Sorting TMO   |
| Item Received                                    | 08-01-2026 | 23:53:47 | NSH Gurgaon           |
| Item Bagged                                      | 09-01-2026 | 02:23:34 | NSH Gurgaon           |
| Item Dispatched                                  | 09-01-2026 | 04:21:08 | NSH Gurgaon           |
| Item Dispatched                                  | 09-01-2026 | 05:08:07 | Haryana Sorting TMO   |
| Item Dispatched                                  | 12-01-2026 | 05:11:27 | Gurgaon Sorting TMO   |
| Item Received                                    | 12-01-2026 | 10:59:48 | DC NIT Faridabad      |
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| Item Received                                    | 13-01-2026 | 09:48:12 | Ballabgarh SO         |
| Item Transmitted to Fatehpur Tagga BO            | 13-01-2026 | 12:00:10 | Ballabgarh SO         |
| Item Bagged                                      | 13-01-2026 | 12:14:42 | Ballabgarh SO         |

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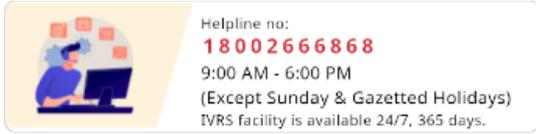


Generated via Dak Sewa App 1.0.5+92 on: 27-01-2026 18:20:20

## Consignment/MO Tracking Report

Consignment/MO Number: EH148739147IN

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|---|------------|----------|-----------------------|
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| Item Bagged                             | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched                         | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched                         | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received                           | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged                             | 08-01-2026 | 01:00:50 | FARIDABAD ICH         |
| Item Dispatched                         | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched                         | 08-01-2026 | 05:25:20 | Gurgaon Sorting TMO   |
| Item Received                           | 08-01-2026 | 08:01:02 | DC NH 4               |
| Item Invoiced                           | 08-01-2026 | 09:25:39 | DC NH 4               |
| Kept in Deposit                         | 08-01-2026 | 12:50:28 | DC NH 4               |
| Item Invoiced                           | 09-01-2026 | 09:33:54 | DC NH 4               |
| Kept in Deposit                         | 09-01-2026 | 10:49:32 | DC NH 4               |
| Item Invoiced                           | 10-01-2026 | 09:00:24 | DC NH 4               |
| Return To Sender - Insufficient Address | 10-01-2026 | 11:40:14 | DC NH 4               |
| Item Bagged                             | 10-01-2026 | 15:50:46 | DC NH 4               |
| Item Dispatched                         | 10-01-2026 | 15:57:10 | DC NH 4               |
| Item Dispatched                         | 10-01-2026 | 18:46:05 | Gurgaon Sorting TMO   |
| Item Received                           | 10-01-2026 | 20:49:44 | FARIDABAD ICH         |
| Item Bagged                             | 11-01-2026 | 03:28:24 | FARIDABAD ICH         |
| Item Dispatched                         | 11-01-2026 | 04:13:03 | FARIDABAD ICH         |
| Item Dispatched                         | 12-01-2026 | 05:15:40 | Gurgaon Sorting TMO   |
| Item Received                           | 12-01-2026 | 09:49:04 | Ballabgarh SO         |
| Item Transmitted to Fatehpur Tagga BO   | 12-01-2026 | 11:40:38 | Ballabgarh SO         |
| Item Bagged                             | 12-01-2026 | 13:36:23 | Ballabgarh SO         |
| Item Received                           | 16-01-2026 | 11:14:44 | Fatehpur Tagga BO     |



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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739218IN

| Event                  | Date       | Time     | Office                |
|------------------------|------------|----------|-----------------------|
| Item Booked            | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Bagged            | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched        | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched        | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received          | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged            | 08-01-2026 | 00:10:35 | FARIDABAD ICH         |
| Item Dispatched        | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched        | 08-01-2026 | 05:26:48 | Gurgaon Sorting TMO   |
| Item Received          | 08-01-2026 | 08:58:30 | DC NIT Faridabad      |
| Item Invoiced          | 08-01-2026 | 10:29:06 | DC NIT Faridabad      |
| Kept in Deposit        | 08-01-2026 | 16:11:24 | DC NIT Faridabad      |
| Item Invoiced          | 09-01-2026 | 09:55:28 | DC NIT Faridabad      |
| Item Delivered to wine | 09-01-2026 | 16:02:39 | DC NIT Faridabad      |

Generated via Dak Sewa App 1.0.5+92 on: 27-01-2026 18:46:53



Helpline no:  
**18002666868**  
9:00 AM - 6:00 PM  
(Except Sunday & Gazetted Holidays)  
TVRS facility is available 24/7, 365 days.



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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739178IN

| Event                           | Date       | Time     | Office                |
|---------------------------------|------------|----------|-----------------------|
| Item Booked                     | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Bagged                     | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched                 | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched                 | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received                   | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged                     | 08-01-2026 | 01:00:50 | FARIDABAD ICH         |
| Item Dispatched                 | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched                 | 08-01-2026 | 05:25:20 | Gurgaon Sorting TMO   |
| Item Received                   | 08-01-2026 | 08:01:02 | DC NH 4               |
| Missent - Redirected to DC NH 4 | 08-01-2026 | 10:29:28 | DC NH 4               |
| Item Received                   | 09-01-2026 | 08:28:30 | DC NH 4               |
| Item Invoiced                   | 09-01-2026 | 09:40:07 | DC NH 4               |
| Item Delivered to address       | 09-01-2026 | 13:15:46 | DC NH 4               |

Generated via Dak Sewa App 1.0.5+92 on: 27-01-2026 18:51:09



Helpline no:  
**18002666868**  
9:00 AM - 6:00 PM  
(Except Sunday & Gazetted Holidays)  
IVRS facility is available 24/7, 365 days.



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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739221IN





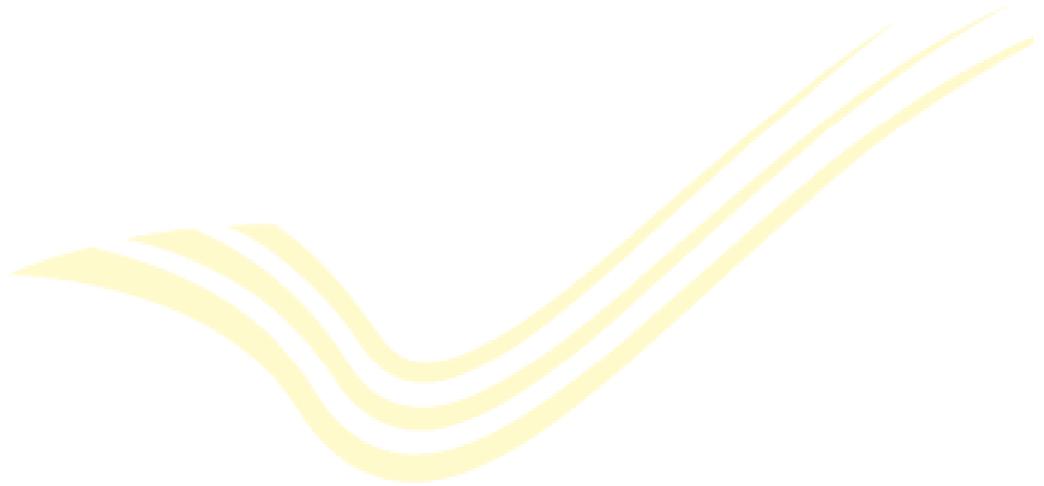
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9:00 AM - 6:00 PM  
(Except Sunday & Gazetted Holidays)  
IVRS facility is available 24/7, 365 days.

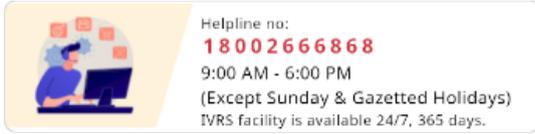


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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739249IN





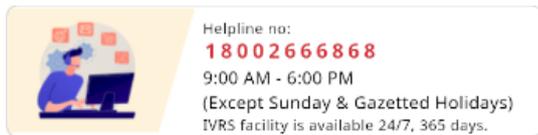
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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739164IN

| Event                                      | Date       | Time     | Office                |
|--|------------|----------|-----------------------|
| Item Booked                                | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Bagged                                | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched                            | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched                            | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received                              | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged                                | 08-01-2026 | 00:10:35 | FARIDABAD ICH         |
| Item Dispatched                            | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched                            | 08-01-2026 | 05:26:48 | Gurgaon Sorting TMO   |
| Item Received                              | 08-01-2026 | 08:58:30 | DC NIT Faridabad      |
| Direct Deposit - On Addressee instructions | 08-01-2026 | 11:38:51 | DC NIT Faridabad      |
| Item Invoiced                              | 09-01-2026 | 09:25:25 | DC NIT Faridabad      |
| Return To Sender - Unclaimed               | 09-01-2026 | 13:24:01 | DC NIT Faridabad      |
| Item Bagged                                | 09-01-2026 | 15:13:58 | DC NIT Faridabad      |
| Item Dispatched                            | 09-01-2026 | 17:22:49 | DC NIT Faridabad      |
| Item Dispatched                            | 09-01-2026 | 19:34:41 | Gurgaon Sorting TMO   |
| Item Dispatched                            | 10-01-2026 | 09:47:44 | Haryana Sorting TMO   |
| Item Received                              | 10-01-2026 | 11:05:16 | NSH Gurgaon           |
| Item Bagged                                | 10-01-2026 | 14:56:33 | NSH Gurgaon           |
| Item Dispatched                            | 10-01-2026 | 15:09:21 | NSH Gurgaon           |
| Item Dispatched                            | 10-01-2026 | 15:27:23 | Haryana Sorting TMO   |
| Item Dispatched                            | 12-01-2026 | 05:15:40 | Gurgaon Sorting TMO   |
| Item Received                              | 13-01-2026 | 08:59:28 | Ballabgarh SO         |
| Item Transmitted to Fatehpur Tagga BO      | 13-01-2026 | 12:00:10 | Ballabgarh SO         |
| Item Bagged                                | 13-01-2026 | 12:14:42 | Ballabgarh SO         |

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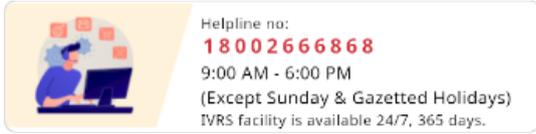
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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739204IN

| Event               | Date       | Time     | Office                |
|---------------------|------------|----------|-----------------------|
| Item Booked         | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Bagged         | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched     | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched     | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received       | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged         | 08-01-2026 | 01:00:50 | FARIDABAD ICH         |
| Item Dispatched     | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched     | 08-01-2026 | 05:25:20 | Gurgaon Sorting TMO   |
| Item Received       | 08-01-2026 | 08:01:02 | DC NH 4               |
| Item Invoiced       | 08-01-2026 | 09:49:34 | DC NH 4               |
| Kept in Deposit     | 08-01-2026 | 16:01:47 | DC NH 4               |
| Item Invoiced       | 09-01-2026 | 10:03:53 | DC NH 4               |
| Kept in Deposit     | 09-01-2026 | 15:41:28 | DC NH 4               |
| Item Invoiced       | 10-01-2026 | 09:14:55 | DC NH 4               |
| Kept in Deposit     | 10-01-2026 | 12:47:37 | DC NH 4               |
| Item Invoiced       | 12-01-2026 | 10:33:35 | DC NH 4               |
| Kept in Deposit     | 12-01-2026 | 16:36:25 | DC NH 4               |
| Item Invoiced       | 13-01-2026 | 09:19:10 | DC NH 4               |
| Item Delivered to d | 13-01-2026 | 14:43:26 | DC NH 4               |

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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739235IN

| Event                     | Date       | Time     | Office                |
|---------------------------|------------|----------|-----------------------|
| Item Booked               | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Bagged               | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched           | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched           | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received             | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged               | 08-01-2026 | 01:00:50 | FARIDABAD ICH         |
| Item Dispatched           | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched           | 08-01-2026 | 05:25:20 | Gurgaon Sorting TMO   |
| Item Received             | 08-01-2026 | 08:01:02 | DC NH 4               |
| Item Invoiced             | 08-01-2026 | 09:33:56 | DC NH 4               |
| Kept in Deposit           | 08-01-2026 | 13:24:37 | DC NH 4               |
| Item Invoiced             | 09-01-2026 | 09:40:07 | DC NH 4               |
| Item Delivered to address | 09-01-2026 | 13:15:25 | DC NH 4               |

Generated via Dak Sewa App 1.0.5+92 on: 27-01-2026 20:12:09



Helpline no:  
**18002666868**  
9:00 AM - 6:00 PM  
(Except Sunday & Gazetted Holidays)  
IVRS facility is available 24/7, 365 days.

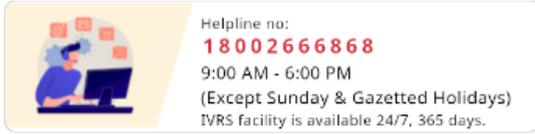


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# Consignment/MO Tracking Report

Consignment/MO Number: EH148739076IN





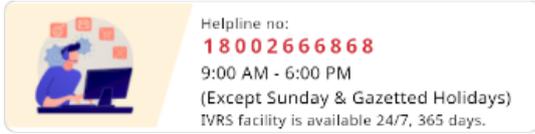
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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739080IN

| Event                        | Date       | Time     | Office                |
|------------------------------|------------|----------|-----------------------|
| Item Booked                  | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Bagged                  | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched              | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched              | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received                | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged                  | 08-01-2026 | 01:00:50 | FARIDABAD ICH         |
| Item Dispatched              | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched              | 08-01-2026 | 05:25:20 | Gurgaon Sorting TMO   |
| Item Received                | 08-01-2026 | 08:01:02 | DC NH 4               |
| Item Invoiced                | 08-01-2026 | 09:41:08 | DC NH 4               |
| Item Delivered to amit verma | 08-01-2026 | 11:32:11 | DC NH 4               |

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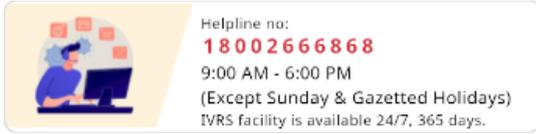
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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739181IN

| Event                       | Date       | Time     | Office                |
|-----------------------------|------------|----------|-----------------------|
| Item Booked                 | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Bagged                 | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched             | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched             | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received               | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged                 | 08-01-2026 | 00:44:46 | FARIDABAD ICH         |
| Item Dispatched             | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched             | 08-01-2026 | 05:26:48 | Gurgaon Sorting TMO   |
| Item Received               | 08-01-2026 | 09:04:38 | Ballabgarh SO         |
| Item Invoiced               | 08-01-2026 | 10:35:42 | Ballabgarh SO         |
| Item Delivered to wine shop | 08-01-2026 | 14:15:15 | Ballabgarh SO         |

Generated via Dak Sewa App 1.0.5+92 on: 27-01-2026 15:29:50



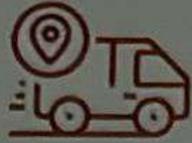
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## Consignment/MO Tracking Report

Consignment/MO Number: EH148739195IN

| Event                                 | Date       | Time     | Office                |
|---------------------------------------|------------|----------|-----------------------|
| Item Booked                           | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Bagged                           | 07-01-2026 | 16:17:25 | Faridabad Sector 7 SO |
| Item Dispatched                       | 07-01-2026 | 16:20:20 | Faridabad Sector 7 SO |
| Item Dispatched                       | 07-01-2026 | 18:42:00 | Gurgaon Sorting TMO   |
| Item Received                         | 07-01-2026 | 19:12:26 | FARIDABAD ICH         |
| Item Bagged                           | 08-01-2026 | 01:00:50 | FARIDABAD ICH         |
| Item Dispatched                       | 08-01-2026 | 03:12:01 | FARIDABAD ICH         |
| Item Dispatched                       | 08-01-2026 | 05:25:20 | Gurgaon Sorting TMO   |
| Item Received                         | 08-01-2026 | 08:01:02 | DC NH 4               |
| Item Invoiced                         | 08-01-2026 | 09:19:27 | DC NH 4               |
| Return To Sender - Refused            | 08-01-2026 | 13:04:49 | DC NH 4               |
| Item Bagged                           | 08-01-2026 | 17:39:14 | DC NH 4               |
| Item Dispatched                       | 08-01-2026 | 17:46:31 | DC NH 4               |
| Item Received                         | 08-01-2026 | 19:06:41 | FARIDABAD ICH         |
| Item Dispatched                       | 08-01-2026 | 19:15:41 | Gurgaon Sorting TMO   |
| Item Bagged                           | 09-01-2026 | 01:50:06 | FARIDABAD ICH         |
| Item Dispatched                       | 09-01-2026 | 03:12:16 | FARIDABAD ICH         |
| Item Dispatched                       | 09-01-2026 | 04:59:27 | Gurgaon Sorting TMO   |
| Item Received                         | 09-01-2026 | 08:30:19 | Ballabgarh SO         |
| Item Transmitted to Fatehpur Tagga BO | 09-01-2026 | 10:32:50 | Ballabgarh SO         |
| Item Bagged                           | 09-01-2026 | 11:26:53 | Ballabgarh SO         |
| Item Received                         | 13-01-2026 | 10:41:43 | Fatehpur Tagga BO     |

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# Track Consignment

## Track Item



Consignment/MO Number : EH148739155IN

Item booked at: Faridabad Sector 7 SO: 07-01-2026



16:17:25

Item Dispatched: 19-01-2026 04:42:59 Gurgaon Sorting



TMO



Item Received: 19-01-2026 09:19:21 Ballabgarh SO



Item Transmitted to Fatehpur Tagga BO: 19-01-2026

12:35:04 Ballabgarh SO



Item Bagged: 19-01-2026 12:59:21 Ballabgarh SO



Item Received: 23-01-2026 10:24:18 Fatehpur Tagga BO



BY SPEEDPOST A.D./EMAIL

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 1330/2024

Narender Sirohi Vs. State of Haryana &amp; Ors.

To

1. **HOUSE OF SPIRITS**  
Through its Owner  
Sector-8, By-Pass Green Belt  
Faridabad, Haryana  
(Geo Location: - 28.359066 77.339632) ....(RESPONDENT 9)
2. **WINE SHOP**  
Through its Owner  
Sector-75, Near Sec-8 Drain Flyover  
Faridabad, Haryana  
(Geo Location:- 28.362537 77.342826) ....(RESPONDENT 10)
3. **WINE SHOP**  
Through its Owner  
Sec-64 & 65 Chowk  
Faridabad, Haryana  
(Geo Location:- 28.317205 77.333648) ....(RESPONDENT 13)
4. **WINE SHOP & TAVERN**  
Through Its Owner  
Sector-16 Huda Market  
Faridabad, Haryana  
(Geo Location:- 28.412489 77.318078) ....(RESPONDENT 18)
5. **ROOFTOP AHATA**  
Through its Owner  
SGM Nagar, Sec-21D  
Faridabad, Haryana  
(Geo Location:- 28.4137820 77.2864124) ....(RESPONDENT 19)
6. **WINE SHOP**  
Through its owner  
Near EF3 Mall  
NH-19, Faridabad, Haryana  
(Geo Location:- 28.406686 77.311068) ....(RESPONDENT 21)
7. **WINE SHOP & TAVERN**  
Through its Owner  
Near Sohna Flyover, NH-19, Ballabgarh  
Faridabad, Haryana  
Geo Location:- (28.3424039 77.3168558) ....(RESPONDENT 24)
8. **TAVERN**  
Through its owner  
Sohna Road Near Gaunchi Petrol Pump  
Faridabad, Haryana  
(Geo Location:- 28.348042 77.298834) ....(RESPONDENT 25)
9. **HOUSE OF LIQUOR**  
Through Its Owner  
Sector-76, Near Village-Mirzapur  
Faridabad, Haryana  
Geo Location:- 28.362547 77.363117) ....(RESPONDENT 26)
10. **WORLD OF FINEST SPIRITS**  
Through its Owner  
BPTP Chowk, Sec-81  
Faridabad, Haryana

**11. WINE SHOP & ROYAL AHATA**

Through Its Owner  
Sector-89, Faridabad, Haryana  
(Geo Location:- 28.417351 77.371508)

....(RESPONDENT 34)

**12. TAVERN**

Through Its owner  
Huda Market, Sector-31  
Faridabad, Haryana  
Geo Location:- 28.445174 77.316314

....(RESPONDENT 36)

**13. WINE SHOP & TAVERN**

Through Its Owner  
NH-19, Badarpur Border  
Faridabad, Haryana  
(Geo Location:- 28.486430 77.304088)

....(RESPONDENT 38)

**14. WINE SHOP**

Through Its owner  
Badkhal Pali Road, Near Petrol Pump  
Faridabad, Haryana  
(Geo Location:- 28.402478 77.274424)

....(RESPONDENT 43)

**NOTICE**

Whereas the above titled Application was listed before the Hon'ble Tribunal on 30.07.2025 (copy of order & application are enclosed), when the Tribunal inter-alia passed the following order (reproduced relevant extracts only):-

*"4. Affidavit of service filed by the applicant discloses that respondent nos.9,10,13,18,19,21,24,25,26,28,34,36,38 and 43 are unserved. Hence, applicant is permitted to take fresh steps for service of notice on the unserved respondents and file affidavit of service.*

*5. List on 31.10.2025."*

-\*\*\*\*\*-

2. Now, take further notice that the above matter will be listed for further consideration before the Hon'ble Tribunal on **31.10.2025**, at **Faridkot House, Copernicus Marg, New Delhi-110001** through physical hearing (with hybrid option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, and file reply/response, as per directions of the Hon'ble Tribunal vide Order dated 30.07.2025.

3. Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

4. Given under my hand and the seal of this Hon'ble Tribunal, on this 04<sup>th</sup> August 2025.

Note: (For Orders, Cause Lists & other information, please visit our website [www.greentribunal.gov.in](http://www.greentribunal.gov.in))

*Ky/8/2025*  
Consultant (Judicial), NGT





EH216093990IN IVR:697221609  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:TAVERN, SEC 31  
 PIN:121003, Amarnagar SO Faridabad  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216093986IN IVR:697221609  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:WINE SHOP ,SEC 64 SEC 65  
 PIN:121004, Ballabgarh SO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216093969IN IVR:697221609  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:WINE SHOP ,EF 3 MALL  
 PIN:121001, Faridabad HIT HO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216093955IN IVR:697221609  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:WINE SHOP SEC 75, SEC 75  
 PIN:121002, Faridabad Sector 16a SO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>



EH216093884IN IVR:697221609388  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:TAVERN, SEC 31  
 PIN:121003, Amarnagar SO Faridabad  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216093875IN IVR:697221609387  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:WINE SHOP ,BADKHAL PALI ROAD  
 PIN:121001, Faridabad HIT HO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216094125IN IVR:697221609412  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:WINE SHOP AND TAVERN, NH 19  
 PIN:121003, Amarnagar SO Faridabad  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216093972IN IVR:6972216093972  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:HOUSE OF SPORTS ,SEC 8  
 PIN:121006, Faridabad Sector 7 SO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>



EH216093941IN IVR:697221609  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:WINE SHOP TAVERN, SEC 16  
 PIN:121002, Faridabad Sector 16a SO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216093938IN IVR:697221609  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:WORLD OF FINEST ,SEC 81  
 PIN:121002, Faridabad Sector 16a SO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216093924IN IVR:697221609  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:HOUSE OF LIQUOR, SEC 76  
 PIN:121004, Ballabgarh SO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216093915IN IVR:697221609  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:WINE SHOP AND, MATHURA ROAD  
 PIN:121004, Ballabgarh SO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 <Dial 18002666868> <Wear mask -Stay safe>



EH216093907IN IVR:697221609  
 SP FARIDABAD SECTOR 7 SO <121006>  
 Counter No:1,24/07/2025,15:20  
 To:ROOFTOP AHATA ,SEC 21 D  
 PIN:121001, Faridabad HIT HO  
 From:NARENDER SIRDHI, KURESHIPUR  
 Wt:20gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00(Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>

**ANNEXURE A-4**  
**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**ORIGINAL APPLICATION NO. 1330 OF 2024**

**IN THE MATTER OF:**

**Narender Sirohi**

**...Applicant**

**Versus**

**State of Haryana & Ors.**

**...Respondents**

**TABULATED SUBMISSION IN SUPPORT OF COMMON REJOINDER ON  
BEHALF OF APPLICANT**

**Most respectfully submitted** the tabulated form of present Common Rejoinder in OA No. 1330 of 2024.

**TABULATED SUBMISSIONS**

*(In Support of Common Rejoinder dated 24.01.2026)*

| <b>Sl. No.</b> | <b>Respondent's Stand / Assertion</b>       | <b>Reply / Record Reference</b>     | <b>Position Emanating from this Rejoinder</b>          | <b>Applicant's Submission</b>  |
|----------------|---|-------------------------------------|--|--|
| 1              | locations reported as "dismantled / closed" | Reply of R-2 (HSPCB), para 4, p.119 | R-2 admits site allocation is by Government of Haryana | HSPCB's claimed status does not obviate verification from State allotment records or bar coercive action, including imposition and recovery of Environmental Compensation. |

|   |  |                                  |  |  |
|---|--|----------------------------------|--|--|
| 2 | Out of 38 locations, structures never existed or were dismantled   | Reply of R-2, para 5             | No location shown as "never existed"; only "dismantled/closed" recorded  | Plea of "never existed" is unsupported by R-2's own tabular statement  |
| 3 | Unit "Tavern near MVN Red Light, Gurugram Road, Faridabad" (R-40) reported as dismantled                       | R-2 p.123, Sr. No. 33            | R-4 (HWRA) reports continued groundwater draw (p.133, Sr. No. 3); R-7 also reports action against the Respondent | Contradictory regulator reports render compliance status unreliable  |
| 4 | Units at R-11, 20, 28, 29, 33, 34 dismantled / sealed  | Reply of R-2                     | R-4 reports illegal groundwater extraction by same units   | Indicates subsisting activity  |
| 5 | Sensitisation of stakeholders undertaken   | Reply of R-2, para 6             | No coercive action against violators who dismantled units  | Sensitisation, without enforcement of environmental liability, is ineffective.   |
| 6 | Units under establishment with Excise licence  | Reply of R-2, p.124 (first para) | Applicant agrees with limited admission  | May it please the Hon'ble NGT to direct that excise licences be issued only after obtaining CTE, CTO, and all requisite environmental approvals. |
| 7 | Replies filed by Respondents shows either evasion (dismantle) after violation or issuance of Show Cause Notice | Replies of R-2                   | No disclosure on imposition and recovery of Environmental Compensation   | Polluter liability survives dismantling; recovery and restoration required   |



Sanjaya Kumar Mishra, Advocate  
 Counsel for the Applicant  
 Enrolment No. O-1047/2011  
 Contact No. 9818326647  
 Email: sanjayakmishra@gmail.com



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**Advance service of Additional Reply in O.A. No. 1330 of 2024 IN THE MATTER OF:  
Narender Sirohi Versus State of Haryana & Ors**

1 message

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**S.K. Mishra, Advocate** <sanjayakmishra@gmail.com>  
To: rkhuranalegal@gmail.com

Wed, Jan 28, 2026 at 12:31 AM

**PROOF OF SERVICE**

Sir,

Please find the attached copy of the Rejoinder for your kind information and reference.

Thanks &amp; regards

Sanjaya Kumar Mishra

Advocate for Applicant

 **Mobile:** +91-98183 26647, 9310326647 **Email:** sanjayakmishra@gmail.com

Disclaimer: This communication is intended solely for the addressee and may contain privileged information. Please do not construe this as solicitation or advertisement as per BCI rules.

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 **REJOINDER in OA 1330-2024 Dt. 27.01.2026.pdf**  
21940K



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**Corrigendum to Advance Notice dated 28.01.2026 in O.A. No. 1330 of 2024 – Narender Sirohi v. State of Haryana & Ors.**

1 message

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**S.K. Mishra, Advocate** <sanjayakmishra@gmail.com>  
To: rkhuranalegal@gmail.com

Wed, Jan 28, 2026 at 9:38 AM

**Sir,**

It is **clarified** that the word “**Additional Reply**” mentioned **in the subject line** of the advance notice dated 28.01.2026 in O.A. No. 1330 of 2024 – Narender Sirohi v. State of Haryana & Ors. may be read as “**Rejoinder**”.

All other contents of the said notice remain unchanged.

**Thanks & regards,**

Sanjaya Kumar Mishra  
Advocate for Applicant

 **Mobile:** +91-98183 26647, 9310326647

 **Email:** sanjayakmishra@gmail.com